	Name of the corporate	debtor: T &	U Systems Au	tomobiles Private	Limited: Da	te of commer	Annexure – :		nd order received/o	communicated on 29.	01.2024: List of credi	tors as on: 26,08,2024	
	List of operational creditors (Workmen) (Amount in₹)												
SI. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent	Amount of any	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable		may be set-off	under vermeation			
NIL													
Annexure – 6 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024													
List of operational creditors (Employees) (Amount in₹)													
SI.	Name of authorised	Details of	claim	Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any	
No.	representative, if any	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	under verification	admitted		
							NIL						